

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 285 of 2016**

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

03 /09.07.2020: None appears on behalf of the petitioner even on repeated calls.
List this case after the Court starts normal functioning, post COVID-2019.

Anu/-

(ANANDA SEN, J.)